

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/302(KB)2021
IA(I.B.C)/1052(KB)2022, IA(I.B.C)/435(KB)2024,
IA(I.B.C)/489(KB)2024, IA(I.B.C)/1222(KB)2023,
IA(I.B.C)/1088(KB)2023, IA(I.B.C)/1434(KB)2023,
IA(I.B.C)/1499(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	YES BANK LIMITED VS SARGA HOTEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Siddhartha Sharma, Adv.] For the Applicant in IA(I.B.C)/435(KB)2024
Mr. Risha Dutta, Adv.]
Mr. Arjun Asthana, Adv.]
Mr. A. Katauka, Adv.]

Mr. Anubhav Sinha, Adv.] For the Respondent No.4 in IA(I.B.C)/1222(KB)2023
Ms. Shilpa Das, Adv.]
Ms. Shruti Shaw, Adv.]

Mr. Arindam Mrinal Pal, Adv.] For the CoC
Mr. A. Pal, Adv.]
Ms. Sanjana Ghosh, Adv.]

Ms. Manju Bhuteria, Adv.] For the Resolution Professional
Mr. Souvik Mazumdar, Adv.]
Ms. Pooja Mahajan, Adv.]
Ms. Mahima Singh, Adv.]
Ms. Shreya Mahalwar, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **12th August, 2024.**

**Anamitra Pal
Court Officer**